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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/36/201
NAME OF THE APPLICANT : BILLROTH HOSPITALS LTD
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1 DR B RAVI

Petitioner. PCS.

B-Ravi
FCS/810
CP 3318

K Gaurav Kumar

Objector PCS

K Gaurav
CP 10 P55

ORDER

Dr B Ravi, PCS representing the petitioner present. Shri K Gaurav Kumar, PCS representing the objector present. In relation to the objections raised by the Objector, PCS representing the petitioner submitted that in case they approach him with all the documents, they are ready to verify the same and take necessary steps. After verifying the documents, the PCS representing the petitioner is directed to give a reply by the next date of hearing. Put up on 12.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)